

**SPECTRA INDIA ECO PROJECTS PRIVATE LIMITED**

CIN NO. U70103TG2016PTC113602

LIST OF CREDITORS AS ON 08TH JUNE, 2026 (VERSION 1)

PURSUANT TO REGULATION 13 OF INSOLVENCY AND BANKRUPTCY CODE OF INDIA (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS) REGULATIONS, 2016

CPIB NO. 205/7/HDB/2025

Sl. No.	Name of Creditor	Class of Creditor	Total Claim Amount (₹)	Amount Admitted (₹)	Amount Rejected (₹)
1	B Rama Krishna	Allottees	3,000,000	3,000,000	NIL
2	P Ramachandra Rao	Allottees	7,500,000	7,500,000	NIL
3	Sudharshan Reddy Putta	Allottees	₹ 20,000,000.00	20000000.00	NIL
			30,500,000	30,500,000	NIL

Note: Please note that the aforesaid admission of claims are provisional in nature and is subject to further verification, reconciliation, and revision, if required, based on the records and information that may become available subsequently. The present List of Creditors has been prepared as on the current date in compliance with the Order dated 02.06.2026 passed by the Hon'ble National Company Law Appellate Tribunal in Company Appeal (AT) (CH) (Ins) No. 268 of 2026 (IA Nos. 755 & 756 of 2026).

For SPECTRA INDIA ECO PROJECTS PRIVATE LIMITED

  
Suhasini Ashok B.  
INTERIM RESOLUTION PROFESSIONAL  
Reg. No. IBBI/PA-002/IP-N01134/2022-2023/14080  
AFA valid till 31st Dec 2026